

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated: 20 JUL 1993

APPLICATION NO(s).

12/93

Applicant(s)

Chandra Prasad Shettyar

Respondent(s)

S.S.P.O., Mangalore Divn. & ann.

1. Shri Chandra Prasad Shettyar,
Stevens villa
Teppinamogaru, Randalige,
Mangalore - 575009.
2. Senior Superintendent of Post Offices,
Mangalore Division, Mangalore - 575002
3. Chief Post Master General,
Kamalaka Circle,
Bangalore - 560001.
4. Sh. A.R. Hotta, Adv.,
3, 11 Floor, Sujatha Complex,
1 Cross, Grandinagar,
Bangalore - 560009.
5. Shri M. Vasudeva Rao,
Central Govt. Standing Counsel,
High Court Building,
Bangalore - 560001.

SUBJECT:- Forwarding of copies of the Order passed by
the Central Administrative Tribunal, Bangalore Bench
Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY/INTERIM ORDER passed by this Tribunal in the above said
application(s) on 08-07-93.

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For DEPUTY REGISTRAR
JUDICIAL BRANCHES.

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL

BANGALORE BENCH : BANGALORE

DATED THIS THE 8TH DAY OF JULY, 1993

PRESENT

HON'BLE JUSTICE MR. P.K. SHYAMSUNDAR .. VICE CHAIRMAN
HON'BLE MR. V. RAMAKRISHNAN ... MEMBER (A)

APPLICATION No.12/93

Chandra Prasad Sherigar,
Stevans Villa,
Jeppinamogaru, Thandalige,
Mangalore - 575 009. ... Applicant

(Shri A.R. Holla ... Advocate)

Vs.

1. Senior Superintendent of
Post Offices, Mangalore Division,
Mangalore - 575 002.

2. Chief Postmaster General,
Karnataka Circle,
Bangalore - 560 001. ... Respondents

(Shri M. Vasudeva Rao ... Advocate)

This application, having come up before this
Tribunal today for admission, Hon'ble Justice Mr. P.K.
Shyamsundar, Vice Chairman, made the following:

ORDER

After the matter was heard for some time,
Shri A.R. Holla for the applicant submitted that he
would withdraw this application and submit a represen-
tation to the department for allotment of a quarters.
Accordingly, it is we record the statement of Shri A.R.
Holla and dismiss this application as withdrawn. If any
application for quarters is made, the department will
consider the same and dispose it off in accordance with
law.



TRUE COPY

SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

207153 Sd- MEMBER (A)

Sd- VICE CHAIRMAN